Nomination List of Judicial Officers for the Orientation Course on Implementation of Sec.15 of the Juvenile Justice (Care & Protection of Children) Act, 2015 (In collaboration with SAMVAD-NIMHANS)

22nd to 24th February, 2024 (03 days)

SI. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
Children's Court					
1	Ms. Ruby Alka Gupta	ASJ (POCSO)	1	East	. KKD :
2	Mr. Devendra Kumar Sharma	ASJ (POCSO)	1	South	Saket
3	Ms. Navita Kumari Bagha	ASJ (POCSO)	. 4	North-West	Rohini
4	Mr. Pooran Chand	ASJ (POCSO)	1 .	South-East	Saket
5	Mr. Sharad Gupta	ASJ (POCSO)	4	South	Saket
6	Ms. Pooja Talwar	ASJ (POCSO)	1	South-West	Dwarka.
.7_	Ms. Harleen Singh	ASJ (POCSO)	- 1	West	THC
8	Ms. Anu Aggarwal	ASJ (POCSO)	6.	· South-East	Saket
9	Ms. Colette Rashmi Kujur	ASJ (POCSO)	6	East	KKD
10	Mr. Dheeraj Mor	ASJ (POCSO)	1	Shahdara	KKD
11	Mr. Nipun Awasthi	ASJ (POCSO)	6	Shahdara	KKD
12	Mr. Sachin Jain	ASJ (POCSO)	7	West	THC
13	Ms. Chhavi Kapoor	ASJ (POCSO)	1	New Delhi	- PHC
14	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
15	Ms. Aditi Garg	ASJ (POCSO)	6	West	THC
16	Ms. Meenu Kaushik	ASJ (POCSO)	5	North	Rohini
17	Mr. Muncesh Garg	ASJ (POCSO)	1	Central	THC
18	Mr. Shankar Narayanan	ASJ (POCSO)	1	North-East	KKD
19	Mr. Amit Sahrawat	ASJ (POCSO)	1	North	Rohini
Principal Magistrates, JJB					
20	Ms. Harshita Mishra	Principal Magistrate, JJB-VII		South-West	Sector-8, Dwarka
21	Mr. Mohit Sharma	Principal Magistrate, JJB-I		Central	Kingsway Camp
22	Ms. Dhanashree Deka	Principal Magistrate, JJB-III		Central	Sewa Kutir, Kingsway Camp
23	Ms. Pragati	Principal Magistrate, JJB-IV		East	Family Court Complex, Vishwas Nagar
24	Mr. Vivek Beniwal	Principal Magistrate, JJB-II		Central	Ferozshah Kotla
25	Ms. Akriti Mahendru	Principal Magistrate, JJB-VI		East	Family Court Complex, Vishwas Ņagar
26	Mr. Ashwani Panwar	Principal Magistrate, JJB-V		East	Family Court Complex, Vishwas Nagar



Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/

Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28035632 (0) 011-28036687 (Fax) Email: dja@nic.in

No. DJA/TRG./SAMVAD/1773/2024/ 498

16th January, 2024

अपरी मंख्या. 220 अ

19 JAh 7006

To

The Ld. Principal District & Sessions Judge, Central, HQs, THO

2. The Ld. Principal District & Sessions Judge, East, KKD

3. The Ld. Principal District & Sessions Judge, South, Saket

4. The Ld. Principal District & Sessions Judge, North-West, Rollini

5. The Ld. Principal District & Sessions Judge, New Delhi, PHO

6. The Ld. Principal District & Sessions Judge, South-East, Sake

7. The Ld. Principal District & Sessions Judge, North, Rohini

8. The Ld. Principal District & Sessions Judge, West, THC

9. The Ld. Principal District & Sessions Judge, South-West, Dwarka

10. The Ld. Principal District & Sessions Judge, Shahdara, KKD

11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub.: Orientation course on implementation of Sec.15 of the Juvenile Justice (Care & Protection of Children) Act, 2015 (in collaboration with SAMVAD-NIMHANS) w.e.f. 22^{ad} February to 24th February, 2024.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the subject programme w.e.f. 22nd February to 24th February, 2024 (03 days) at Delhi Judicial Academy.

The approved nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on an urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 22nd February to 24th February, 2024 (03 days), so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully.

(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

LITS LIVEVILLE

/JOTP/Gaz./2024

Dated, Delhi the

N 2024

As directed copy of letter bearing No. DJA/Trg/SAMVAD/1733-2024/498 dated 16.01.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Ld. Judicial Officers concerned of Central District, Tis Hazari Courts, Delhi.

2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.

3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.

The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

5. The LAYERS for uploading the same.

The Branch In-charge, Pool Car Section, Tis Hazri Courts, Delhi.

(Ravinder Bedi)
District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)

Tis Hazari Court, Delhi.